

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3473
ANSWERED ON:03.09.2012
INCLUSION OF CASTE
Sayeed Muhammed Hamdulla A. B.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has approved some new castes for inclusion into Other Backward Classes (OBCs) category;
- (b) if so, the details thereof during the last three years, State-wise;
- (c) whether the Government proposes to conduct a study for inclusion of more castes in this category; and
- (d) if so, the details thereof along with the criteria?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a): Yes, Sir.

(b): State-wise details are enclosed as Annexure.

(c) & (d): Sub-Section (1) & (2) of Section 9 of the National Commission for Backward Classes (NCBC) Act, 1993 lays down the functions of the Commission as follows:

‘9(1) The Commission shall examine requests for inclusion of any class of citizens as a backward class in the lists and hear complaints of over-inclusion or under-inclusion of any backward class in such lists and tender such advice to the Central Government as it deems appropriate.

9(2) The advice of the Commission shall ordinarily be binding upon the Central Government.’

Accordingly, from time to time, castes/communities are included in the Central List of OBCs as and when the National Commission for Backward Classes tenders advices for the purpose.